# GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO. †1416 TO BE ANSWERED ON 5.3.2018

## **INCLUSION OF TRIBES IN ST LIST**

#### †1416.SHRI RAM TAHAL CHOUDHARY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the State Government of Jharkhand has resent its proposal to the Union Government for considering inclusion of Kurmi, Kudumi and Mahto Tribes in the list of Scheduled Tribes;
- (b) if so, the details thereof; and
- (c) the various steps taken by the Government for granting approval to the aforesaid proposal?

### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI SUDARSHAN BHAGAT)

(a) to (c):The Government of Jharkhand had sent a proposal vide their letters dated 8.12.2004 and 6.1.2005 for inclusion of Kurmi,Kudmi (Mahto) community in the list of Scheduled Tribes of Jharkhand without any ethnographic report in support of the proposal. Therefore, Ministry of Tribal Affairs vide letter dated 15.4.2005 requested Government of Jharkhand for forwarding the report for processing the proposal further. In response, vide letter dated 10.2.2015, Government of Jharkhand furnished ethnographic report. However, the ethnographic report did not support inclusion of Kurmi/Kudmi (Mahto) community in the list of Scheduled Tribes of Jharkhand. It was conveyed to Government of Jharkhand vide this Ministry's letter dated 31.7.2015 that no further action was pending with the Government of India since the State Government had not recommended inclusion of Kurmi/Kudmi (Mahto) communities in the list of STs of Jharkhand.

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